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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : MARG LTD +3
NAME OF THE RESPONDENT(S) : KARAİKAL PORT PVT LTD + 8
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S. INDRAMATHIRAVI N. SHARMILA }	Counsel for 8 th Respondent	N. Sharmila
2.	RAJENDRAN RAGHAVAN	Counsel for Interim Bank	gpr...
3.	Shona Malis	Counsel for R2-5	Shona Malis
4.	VISAY KUMAR V.J. ARUL RAI }	Counsel for Petitioner	V. Arul Rai
5.	J. DEV ESHKAR For M/s. Shiva Kumar & Suresh	Counsel for Karaikal port	J. Dev Eshkar

ORDER

Counsel representing both the parties are present. Counsel for respondents stated that the parties had meetings in relation to the talks for settling the matter and today also there is a possibility of a meeting where the parties are continuing their discussions regarding the settlement in this matter alongwith two other connected matters, CA 7/2016 and TCP/174/2016. Counsel for petitioner prayed time to make submissions regarding the settlement. Considering the submissions of both the counsel, time is enlarged at their request for making submissions regarding the final outcome of the same. Put up on 21.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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